

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1652  
ANSWERED ON 05<sup>TH</sup> DECEMBER, 2024**

**ESTABLISHMENT OF INSPECTION & CERTIFICATION CENTRES**

**1652. SHRI G LAKSHMINARAYANA:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) the number of Inspection & Certification (I&C) centres established under the scheme with central assistance, and the States/UTs where these centres have been set up;**
- (b) the operational status of these I&C centres in each State/UT, including the types of tests being conducted at these centres;**
- (c) the total number of vehicles tested so far at these I&C centres across the country;**
- (d) the amount of funds allocated and released by the Union Government for the establishment and operation of these centres; and**
- (e) whether the land required for the establishment of these centres has been provided by the respective State/UT Governments and if so, the current status of land availability in each State/UT?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) Government administers a scheme for setting up of one model Inspection & Certification (I&C) Centre in each State/UT with central assistance. 28 Inspection & Certification Centres, each one in 28 States/UTs, have been sanctioned as detailed at Annexure.**

**(b) Out of the I&C Centres sanctioned under the scheme, 7 I&C centres i.e. I&C, Rohtak, (Haryana), Surat (Gujarat), Nelamangala (Karnataka), Nashik (Maharashtra), Cuttack (Odisha), Jhujhuli (Delhi), Lucknow (Uttar Pradesh) are operational. The details of tests for fitness in respect of transport vehicles are prescribed in Rule 62 of the Central Motor Vehicles Rules, 1989.**

**(c) As per information received from the States/UTs having operational I&C centre under the scheme, a total of 7,25,613 vehicles has been tested at these 7 operational I&C Centres since inception.**

**(d) The total sanctioned cost for setting up of the 28 I&C Centres is around Rs. 410 Crore. The sanctioned cost covers civil cost, test lane equipment, operational cost for 2 years and AMC for 5 years after warranty period is over. The amount is released in installments as per scheme provisions. Out of the sanctioned cost, Government has released Rs. 253 Crore till date.**

**(e) As per the Scheme Guidelines, the total requirement for establishment of I&C centre is around 3 acre and same is provided by the State Government as per the scheme provisions.**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1652 ANSWERED ON 05<sup>TH</sup> DECEMBER, 2024 ASKED BY SHRI G LAKSHMINARAYANA REGARDING ESTABLISHMENT OF INSPECTION & CERTIFICATION CENTRES.**

<b>S No.</b>	<b>State/ UT</b>	<b>Location</b>
1.	Andaman and Nicobar Islands	Port Blair
2.	Andhra Pradesh	Vizag (Vishakhapatnam)
3.	Assam	Guwahati
4.	Bihar	Patna
5.	Chandigarh	Raipur Kalan
6.	Chhattisgarh	Raipur
7.	Gujarat	Surat
8.	Haryana	Rohtak
9.	Himachal Pradesh	Solan
10.	Jammu & Kashmir	Samba
11.	Jharkhand	Dhanbad
12.	Karnataka	Bengaluru
13.	Kerala	Kochi
14.	Madhya Pradesh	Chinndwara
15.	Maharashtra	Nashik
16.	Meghalaya	Shillong
17.	Mizoram	South Hlimen
18.	Nagaland	Dimapur
19.	Odisha	Cuttack
20.	Puducherry	Puducherry
21.	Punjab	Kapurthala
22.	Rajasthan	Railmagra
23.	Sikkim	Ranipool
24.	Telangana	Hyderabad
25.	NCT of Delhi	Jhujhuli
26.	Uttarakhand	Rishikesh and Kotdwar
27.	Uttar Pradesh	Lucknow
28.	West Bengal	Kolkata